COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 95 OF 2017, APPEAL NO. 105 OF 2017 AND APPEAL NO. 173 OF 2017

Dated: <u>16th February, 2018</u>

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

APPEAL NO. 95 OF 2017

AFFEAL NO. 95 OF 2017				
<u>In the matter of</u> : Green Energy Association Vs.				Appellant(s)
Central Electricity Regulatory Commission				Respondent(s)
Counsel for the Appellant (s)	:	Mr. Sanjay Sen, Sr. Adv. Ms. Mandakini Ghosh Mr. Saransh Shaw Mr. Parinay Deep Shah		
Counsel for the Respondent(s)	:	Mr Dhananjay Baijal for Mr. Nikhil Nayyar for R-1		
APPEAL NO. 105 OF 2017				
In the matter of:				
Indian Wind Power Association (NRC)				Appellant(s)
Vs. Central Electricity Regulatory Commission Anr.				Respondent(s)
Counsel for the Appellant (s)	:	Mr. Vishal Gupta Mr. Kumar Mihir		
Counsel for the Respondent(s)	:	Mr Dhananjay Baijal for Mr. Nikhil Nayyar for R-1		
APPEAL NO. 173 OF 2017				
In the matter of:				
U.P. Sugar Mills Co. Gen. Association				Appellant(s)
Vs. Central Electricity Regulatory Commission				Respondent(s)
Counsel for the Appellant (s)	:	Mr. Avinash Menon		
Counsel for the Respondent(s)	:	Mr Dhananjay Baijal for Mr. Nikhil Nayyar for R-1		

<u>ORDER</u>

List this matter for hearing on <u>19.02.2018</u> on top of Board, as agreed by the learned counsel appearing for both the sides.

(S.D. Dubey) Technical Member

(Justice N.K. Patil) Judicial Member

kt/pk